

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 24.10.2019 (THURSDAY)**  
**COURT OF CHAIRPERSON**  
**02:00 PM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1127 of 2019	Asia Motoworks Holdings Ltd. Vs. Nitin Madhukar Bhate & Anr.	Mahesh Agarwal	

By Order

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